

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/1823/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 5th April, 2019.

Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letter No. DJ.XII-2/2018/1537/E, dtd. 05.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1 (one) day on 18.04.2019 and restricted holiday for 2(two) days on 17.04.2019 & 20.04.2019 along with station leave permission, with your allotted vehicle, at his your cost, from the evening of 12.04.2019 to the morning of 22.04.2019, has been granted/~~rejected~~.

The senior most Judicial officer at the station will remain in-charge of your Court and Office during your absence.

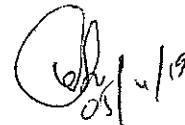
Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/2001/1824/A, dated 05.04.19
Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

